

By E-Mail/Speed post/ Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-81/2023/ 9929 /A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge,
Nagaon

Dated Guwahati, the 5th October, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJN/799/, dated 19.09.2023

Sir,

With reference to the above, I am directed to inform you that Smti. Prarthana Neog, Sub-Divisional Judicial Magistrate(S), Nagaon, has been allowed to avail LTC for the block period of 2022-2025, to travel from Guwahati to Udaipur via New Delhi and Jaipur and back to Guwahati, along with her husband Shri Kuldeep Sensua, daughter Smti. Yashasvi Sensua, father Shri Bhaba Neog and mother Smti. Rachana Neog, w.e.f. 18.10.2023 to 24.10.2023 (probable period of journey), by the shortest possible route, as per existing Rules.

Further, Smti. Neog has been allowed to draw advance payment of Rs. 1,20,000/- (Rupees One Lakh and Twenty Thousand).

Smti. Neog may be informed accordingly.

Thanking you,

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 9929-9933 /A.
Copy to:-

Dated 5th October, 2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti. Prarthana Neog, Sub-Divisional Judicial Magistrate(S), Nagaon, with reference to her letter dated 18.09.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

B
4/10/23
REGISTRAR(VIGILANCE)

B
09.10.2023